

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 128 of 2014**

**Dated : 11<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand**

**Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan  
Mr. Sanjay Singh for R-1**

**ORDER**

Post the matter for hearing on 25.09.2014. In the  
meantime, it is open to the learned counsel for the Appellant to  
file the Rejoinder, after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt